

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/2232/2020

This the 3rd day of November, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Anand Mathur, Member (A)

Mir Shafqat Ahmad, S/o Mir Mohammad Shafi, R/o Zaindar Mohalla, Habakadal, District Srinagar. Age 49.

...Applicant

(By Advocate : Mr. M.I. Dar)

Versus

- 1. State of J&K through Commissioner to Govt. Forest Department, Civil Secretariat, Srinagar / Jammu.
- 2. Principal Chief Conservator Forests, Srinagar, Kashmir.
- 3. D.F.O., Pir Panjal, Forest Division, Budgam.

...Respondents

(By Adv : Mr. Rajesh Thapa, DAG)

ORDER(ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant submits that he does not want to press the present TA.



- 2. In view of the submission made by learned counsel for the applicant the present TA is dismissed as withdrawn. There is no order as to costs.
- 3. It is made clear that we have not entered into the merits of the case.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain) Member (J)

Piyush